

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4655
(To be answered on the 31st March 2022)**

TRAINING FOR COMMERCIAL PILOT LICENCE

4655. SHRI JASWANT SINGH BHABHOR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the total number of the Commercial Pilot Licences issued by the Indian aviation training institutes in comparison to the pilot licences issued from the foreign countries during the last three years;
- (b) the steps taken by the Government to meet the demands of skilled manpower like pilot in the growing aviation;
- (c) the state-wise number of air ambulance in service in the country along with the number of the patient hired air ambulance during the last three years; and
- (d) the steps taken by the Government to make this facility more accessible to the rural areas, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) The number of Commercial Pilot Licenses (CPL) issued in India to cadets from Indian and foreign Flying Training Organizations (FTOs) in the last three years is as follows:

Year	Indian FTOs	Foreign FTOs	Total
2019	430	314	744
2020	335	243	578
2021	504	358	862

(b) The Government has taken several steps to meet the demand of pilots in the country. These include the following:

(i) The Airports Authority of India (AAI) has brought out a liberalised Flying Training Organisation (FTO) policy wherein the concept of airport royalty (revenue share payment by FTOs to AAI) has been abolished and land rentals have been significantly rationalised.

(ii) AAI issued award letters on 31 May 2021 and 29 October 2021 for nine

FTOs to be established at five airports i.e. two at Belagavi (Karnataka), two at Jalgaon (Maharashtra), two at Kalaburagi (Karnataka), two at Khajuraho (Madhya Pradesh) and one at Lilabari (Assam).

(iii) DGCA has introduced Online-On Demand Examination (OLODE) for the Aircraft Maintenance Engineers (AME) and Flying Crew (FC) candidates with effect from November 2021. This facility allows candidates to choose the date and time from the available exam slots.

(iv) DGCA has modified its regulations to empower Flying Instructors with the right to authorise flight operations at FTOs. This was hitherto restricted to the Chief Flying Instructor (CFI) or Deputy CFIs only.

(v) India's largest flying academy - Indira Gandhi Rashtriya Uran Akademi (IGRUA) at Amethi (Uttar Pradesh) - has been permitted to carry out pilot training in Gondia (Maharashtra) and Kalaburagi (Karnataka) to enhance its flying hours and aircraft utilisation, which get severely affected during winter months due to low visibility. IGRUA has commenced operating on all weekends and holidays. It completed 19,019 flying hours during the year 2021 as compared to 15,137 hours in the pre-Covid year 2019, an increase of over 25%.

(c) & (d) There are 49 air ambulances (Aeroplane and helicopter) operating under Aero Medical Transportation (AMT) by 19 non-scheduled operators in the country. The state-wise split of air ambulances is as follows: Delhi (39), Gujarat (1), Kerala (2), Maharashtra (5), Odisha (1) and West Bengal (1). Around 4100 patients have hired ambulances during the last three years. The air ambulance services are available in rural areas on a need and availability basis.
